# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO-1264 TO BE ANSWERED ON- 30/07/2025

#### IFR CLAIMS IN KARNATAKA

#### 1264. SHRI NARAYANA KORAGAPPA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that 2.88 lakh Individual Forest Rights (IFR) claims have been submitted from the State of Karnataka;
- (b) if so, the details thereof, district-wise;
- (c) whether it is also a fact that nearly 25,000 claims out of 2.88 lakh applications are pending for settlement; and
- (d) if so, the details thereof, district-wise and efforts being made by Government to settle the above pending claims?

#### **ANSWER**

### MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY)

(a) to (d): As per the provisions of 'The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006' and Rules made thereunder, the State Governments are responsible for implementation of various provisions of the Act and are being implemented in 20 States (including Karnataka) and 1 UT. Monthly Progress Reports are submitted by States/UTs to Ministry of Tribal Affairs (MoTA). As reported by the State Government of Karnataka, till date a total 2,89,236 Individual Forest Rights (IFR) claims have been received out of which, a total of 15,772 claim applications are pending for settlement. A statement showing district wise details are at **Annexure.** 

Further, State Government of Karnataka has informed that State-Level Monitoring Committee meetings were held on 28.11.2024 and 04.07.2025 under the Chairmanship of the Karnataka Chief Secretary to review the progress of the Forest Rights Act (FRA) implementation. Forest Rights Committees have been instructed to complete verification of the pending claims and the re-verification of rejected applications within the stipulated timeframe, in accordance with the Forest Rights Act 2006 and rules.

Moreover, MoTA has been issuing directions and guidelines from time to time to ensure proper implementation of the Act. Further review meetings are regularly being held from time to time with the State Tribal Welfare Department and concerned authorities. DC/DMs have been advised to dispose of all pending FRA Claims in time. Additionally, MoTA has been providing financial support to the districts and State Tribal Departments , under 'Dharti Aaba Janjatiya Gram Utkarsh Abhiyan' (DA-JGUA)' for setting up dedicated FRA cells at the State and district/subdivision levels, for a period of two years which will inter

alia assist state in facilitating timely settlement of claims (both community and individual), ensure timely convening of Sub-Divisional Level Committees (SDLC), District Level Committees (DLC), and other related bodies. In this regard,on the basis of proposal received from State government of Karnataka an amount of Rs. 344.56 Lakhs has been approved to set up a State Level FRA Cell and 18 District level FRA Cells .

Annexure referred to in reply of Rajya Sabha Unstarred Question No. 1264 to be answered on 30/07/2025

## District wise status on Individual Forest Rights (IFR) claims received as reported by Karnataka State Government

Government								
Sl. No	Name of the District	No. of IFR claims received	No. of title deeds distributed	No of claims rejected	No. of claims pending for disposal			
1	Mysore	7340	961	5839	540			
2	Shimoga	95431	2409	90809	2213			
3	Chickmagalur	21213	1910	19303	0			
4	Uttara Kannada	85065	1741	71561	11763			
5	Chamrajnagar	2480	2060	420	0			
6	Kodagu	4220	2385	1835	0			
7	Dakshina Kannada	2429	146	2283	0			
8	udupi	2137	539	1598	0			
9	Gadag	2368	619	1716	33			
10	Belgaum	17424	551	16873	0			
11	Koppal	221	8	157	56			
12	Ramanagar	4919	664	3800	455			
13	Davanagere	11034	616	10232	186			
14	Chitradurga	5092	346	4663	83			
15	Hassan	492	1	489	2			
16	Haveri	2825	56	2738	31			
17	Bellary	3323	4	3316	3			
18	Raichur	0	0	0	0			
19	Bagalakote	11931	88	11843	0			
20	Tumkur	1434	0	1415	19			

21	Kalaburgi	508	0	508	0
22	Bangalore (R)	527	104	417	6
23	Dharawada	1396	36	1224	136
24	Vijayapura	0	0	0	0
25	Mandya	438	111	168	159
26	Chikkaballapura	0	0	0	0
27	Bengaluru (U)	87	0	0	87
28	Bidar	0	0	0	0
29	Kolar	0	0	0	0
30	Yadgiri	26	0	26	0
31	Vijayanagara	4876	0	4876	0
	Total	289236	15355	258109	15772

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